

**OFFICE OF THE DISTRICT & SESSIONS JUDGE,
WEST TRIPURA JUDICIAL DISTRICT, AGARTALA.**

No.F. 51(G)-DJ/W/Estt/2018-22/7999-8032

Dated 11th July,2022

MEMORANDUM.

In pursuance of the order of the Hon' ble High Court of Tripura vide No.F.44(1)(c)-HC/2022/16581 dated 10.07.2022, the following safety protocols are to be maintained strictly inside all the Courts and within the court premises of the District & Sessions Judge, West Tripura, Agartala as measures to contain the spread of Covid-19 virus:-

- 1) **Wearing of mask in proper manner by the Advocates, officials, staff members and litigants within the Court premises is compulsory.**
- 2) **Social distancing should be maintained not only in the Court premises but also in the Court Halls /rooms/sections.**
- 3) **Any Officials/Staff members of the District Court having Covid-like symptoms must go through the Covid Test(Antigen/RTPCR).**

The Nazir of this establishment is directed to provide hand wash/sanitizer, soap in all entrance point of the Court Complex.

These precautionary measures will take effect from 11.07.2022 until further order.

District & Sessions Judge
West Tripura, Agartala

Copy to:-

1. The Registrar General, Hon'ble High Court of Tripura, Agartala for favour of kind information.
2. The Judge, Family Court, Agartala, West Tripura.
3. The Addl. District & Sessions Judge, Court No.-2 / Court No.-3 / Court No.-4 / Court No.-5, West Tripura District, Agartala.
4. The Civil Judge(Sr. Div) & Asstt. Sessions Judge, Court No.-1 / Court No.2, West Tripura District, Agartala.
5. The Chief Judicial Magistrate -Cum-Civil Judge(Sr.Divn), West Tripura District, Agartala.
6. The Addl. Chief Judicial Magistrate -Cum-Civil Judge(Sr.Divn), West Tripura District, Agartala.

7. The Civil Judge(Jr. Div)-cum-J.M.1st Class, Court No. 1 / Court No. 2, Agartala, West Tripura District.
8. The Judicial Magistrate 1st Class-cum-Civil Judge (Jr. Divn.) Court No.-1/ Court No.- 2 / Court No.- 3 / Court No.-4 / Court No.- 5 / Court No.- 6, Agartala, West District Tripura.
9. The Secretary, Tripura Bar Association, Agartala for information and doing the needful.
10. The Public Prosecutor, West Tripura, Agartala.
11. The Government Pleader, West Tripura, Agartala.
12. The Branch Manager, UCO Bank, District Court Branch, Agartala.
13. The Sub-Post Master, Agartala Court Sub-Post Office for information.
14. The Private Secretary to the District & Sessions Judge, West Tripura, Agartala.
15. The System Officer, District & Sessions Judge's Court, West Tripura, Agartala for information and doing the needful. He shall upload this order in the official website of this office.
16. The Court Inspector, Sadar Police Court, Agartala .
17. Bench Section/ Accounts Section/ Nazarat Section/ Establishment Section/ Copying Section/ DRR, District & Sessions Judge's Court, West Tripura, Agartala for information.
18. The President, Agartala Law Clerk Association, Agartala for information.
19. All concerned.

District & Sessions Judge
West Tripura, Agartala